Scheme across the country. Claim settlement of more than 6.21 crore for 20,052 cases have been made upto 31.03.2013.

5. Sahyogi – Care Givers Training and Deployment Scheme

Under the scheme, Care Givers Cell (CGCs) have been set up in selected NGO Centers across the country to provide Care Givers Training Program by trained professionals. Training of these professionals is being conducted in Delhi in batches. The registration of Care Givers and enrolment of Care Seekers are being done in the CGCs. So far, 40 CGCs have been sanctioned out of which 36 CGCs have been set up in the country.

6. Uddyam Prabha (Incentive) Scheme

Under the Uddyam Prabha scheme, persons with disabilities covered under the National Trust Act. are given interest subsidy up to 5% in case of BPL and 3% in case of others if they avail loan from banks or financial institutions for carrying out income generating ventures. Loan can be availed individually or in a group of any size but the incentive is limited to 5 years on loan up to Rs. 1 lakh per person.

7. Gharaunda (Group Home and Rehabilitation Activities under National Trust Act for Disabled Adults)

It is a scheme to provide lifelong shelter and care under assisted living programme. The scheme is free for BPL beneficiaries and on payment basis for others.

Reservation as per caste population

†4619. DR. BHUSHAN LAL JANGDE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the percentage of reservation has been fixed on the basis of the percentage of various castes in States of country;

(b) the details of percentage of reservation fixed on the basis of population of various castes in Madhya Pradesh in 2001; and

(c) whether it is a fact that the people belonging to the Scheduled Castes of Chhattisgarh are no getting the benefit of reservation in other States of the country?

---

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) Reservation in employment under the Central Government is provided @15%, 7.5% and 27% for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) respectively, in direct recruitment. Whereas in case of promotion, it is provided @15% and 7.5% for SCs and STs respectively. In case of direct recruitment to Group 'C' and 'D' post normally attracting candidates from a locality or a region, percentage of reservation for SCs and STs is generally fixed in proportion of their population in the respective States/UTs. For OBCs, it is fixed keeping in view the proportion of their population in the concerned State/UT and the fact that total reservation for SCs/STs/OBC remains within the limit of 50% and reservation for OBCs remains within the limit of 27%.

(b) The percentage of reservation for direct recruitment to Group 'C' and 'D' posts, normally arracting candidates from a locality or a region, in Madhya Pradesh is @15%, 20% and 15% for SCs, STs and OBCs respectively.

(c) People belonging to SCs of any State are eligible for the benefit of reservation in the employment of the Central Government irrespective of the fact that the office is located in any other State.

Irregularities in use of grants by a trust for disabled in Uttar Pradesh

4620. SHRIMATI GUNDU SUDHARANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether there has been serious allegations of irregularities by Comptroller and Auditor General (CAG) and others on the grants being released from the Ministry to a Trust run for the welfare of the disabled in Uttar Pradesh;

(b) if so, the name of the trust and its office bearers and the amount funded by Government in the last three years for the Trust;

(c) whether it is also a fact that Uttar Pradesh Government's Economic Officers Wing (EOW) has also given a preliminary report;

(d) if so, the details thereof;

(e) whether any action has been initiated to blacklist the trust for further grants and also to recover the amount from the Trust as recommended by CAG;